

COURT NO. 24
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

**To be heard on Tuesday the 9th day of July 2024(AT 10:30 AM HYBRID MODE) NOTE-For Registration -
<https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (REVENUE)				
1	WP/3238/2014 IA 1/2014(WPMP 3982/2014)(Direction Petition) WP/24335/2013	P LAKSHMA REDDY	GP FOR REVENUE	KARIMNAGAR
2	WP/13409/2014 IA 1/2014(WPMP 16765/2014)(Direction Petition)		GP FOR REVENUE Nawab Khaja Mohiuddin Khan (petitioner name)	HYDERABAD
3	WP/16249/2014 IA 1/2014(WPMP 20135/2014)(Direction Petition)	SURESH SHIV SAGAR	GP FOR REVENUE	RANGA REDDY
4	WP/17102/2014 IA 1/2014(WPMP 21404/2014)(Direction Petition)	GAJANAND CHAKRAVARTHI	GP FOR REVENUE V RAVI KIRAN RAO (R11)	ADILABAD
5	WP/19022/2014 IA 1/2014(WPMP 23840/2014)(Direction Petition) IA 1/2023(Amendment Petition)	RAMANA ALLU	GP FOR REVENUE SC FOR TG MPPS GPPS (R13)	RANGA REDDY
6	WP/21220/2014 IA 1/2014(WPMP 26608/2014)(Stay Petition)	KARUNAKAR REDDY	GP FOR REVENUE GP FOR SOCIAL WELFARE (R81) PULLA RAO YELLANKI (R80)	KHAMMAM
7	WP/29535/2014 IA 1/2014(WPMP 36907/2014)(Direction Petition)	VENKATESHWAR VARANASI	GP FOR REVENUE	WARANGAL
8	WP/29699/2014 IA 1/2014(WPMP 37079/2014)(Stay Petition)	M V L NARSAIAH	GP FOR REVENUE P KISHORE RAO (R104)	NIZAMABAD
9	WP/38173/2014 IA 1/2014(WPMP 47763/2014)(Direction Petition) IA 1/2015(WPMP 3284/2015)(Permission Petition)	P V SRINIVASA RAO	GP FOR REVENUE V RAVI KIRAN RAO (R19)	ADILABAD
10	WP/1348/2015	V PREETI REDDY	GP FOR REVENUE	MAHABUBNAGAR
11	WP/2568/2015 IA 1/2015(WPMP 3433/2015)(Direction Petition)	P RAVI SHANKER	GP FOR REVENUE	HYDERABAD
12	WP/7236/2015 IA 1/2015(WVMP 2294/2015)(Vacate Stay Petition) IA 2/2015(WPMP 9629/2015)(Direction Petition)	N SUBBA RAO	GP FOR REVENUE GP FOR ASSIGNMENT GP FOR HOME (R114)	MEDAK
13	WP/15956/2015 IA 1/2015(WPMP 20767/2015)(Direction Petition)	MOHD GHULAM HUSSAIN	GP FOR REVENUE	MEDAK

14	WP/26878/2015 IA 1/2015(WPMP 34911/2015)(Direction Petition) IA 1/2016(WPMP 11233/2016)(Implead Petition)	K V SUBRAHMANYA NARUSU	GP FOR REVENUE GADDAM SRINIVAS (R17) GADDAM SRINIVAS	RANGA REDDY
15	WP/31045/2015 IA 1/2015(WPMP 40124/2015)(Direction Petition)	M MADHAVA REDDY	GP FOR REVENUE GP FOR IRRRI AND COMM AREA DEV (R5)	NALGONDA
16	WP/33045/2015 IA 1/2015(WPMP 42655/2015)(Direction Petition)	K BUCHI BABU	GP FOR REVENUE	RANGA REDDY
17	WP/34515/2015 IA 1/2015(WPMP 44347/2015)(Stay Petition) IA 1/2018(Implead Petition)	AVANCHA H CHAKRAVARTHY V RAGHUNATH	GP FOR REVENUE MOKILLA SRINIVAS REDDY	RANGA REDDY
18	WP/3518/2016 IA 1/2016(WPMP 4506/2016)(Direction Petition)	V V N NARAYANA RAO	GP FOR REVENUE JITHENDER RAO VEERAMALLA (R6)	MEDAK
19	WP/20053/2016 IA 1/2016(WPMP 24614/2016)(Stay Petition) IA 1/2017(WVMP 3254/2017)(Vacate Stay Petition) IA 1/2022(Implead Petition)	K DURGA PRASAD	GP FOR REVENUE ASHOK REDDY KANATHALA A KRANTI KUMAR REDDY (R3) ASHOK REDDY KANATHALA (R4) SUJITH JAISWAL	RANGA REDDY
20	WP/16156/2017 IA 1/2017(WVMP 2694/2017)(Vacate Stay Petition) IA 2/2017(WPMP 19865/2017)(Direction Petition) IA 3/2017(WPMP 28563/2017)(Implead Petition) IA 1/2022(Direction Petition)	B RACHNA	GP FOR SERVICES I GP FOR ASSIGNMENT N BHUPAL REDDY (R22) N BHUPAL REDDY GP FOR ASSIGNMENT (R21)	NIZAMABAD
21	WP/21376/2017 IA 1/2017(WPMP 26281/2017)(Direction Petition) IA 2/2017(WPMP 29147/2017)(Additional Material Petition) WP/8531/2017 WP/9805/2017 WP/11042/2017 WP/12123/2017	G RAVI CHANDRA SEKHAR PULLA RAO YELLANKI	GP FOR REVENUE J R MANOHAR RAO (R2) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R7) GP FOR ENDOWMENTS (R4) (CHIEF NOTE)	KHAMMAM
22	WP/8531/2017 IA 1/2017(WPMP 10542/2017)(Direction Petition)	S JAGADISH	GP FOR MCPL ADMN URBAN DEV N PRAVEEN KUMAR (R38)	KARIMNAGAR
23	WP/9805/2017 IA 1/2017(WPMP 12146/2017)(Direction Petition)	T S PRAVEEN KUMAR	GP FOR REVENUE GP FOR ENDOWMENTS (R6) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R3)	KHAMMAM
24	WP/11042/2017 IA 1/2017(WPMP 13713/2017)(Suspension Petition) IA 2/2017(WPMP 16032/2017)(Implead Petition)	T S PRAVEEN KUMAR	GP FOR REVENUE	KHAMMAM
25	WP/12123/2017 IA 2/2017(WPMP 20110/2017)(Permission	T S PRAVEEN KUMAR	GP FOR ENDOWMENTS JAGAN MOHAN REDDY KOTHA (R13) J R MONOHAR RAO (SC FOR	KHAMMAM

	Petition) IA 1/2021(Vacate Stay Petition)		ENDOWMENTS) (R5)	
26	WP/34304/2017 IA 1/2017(WPMP 42655/2017)(Direction Petition)	S VIPLAV SIMHA REDDY	GP FOR REVENUE M ANAND KUMAR (R3)	RANGA REDDY
27	WP/34638/2017 IA 1/2017(WVMP 4650/2017)(Vacate Stay Petition) IA 2/2017(WPMP 43065/2017)(Direction Petition) IA 3/2017(WPMP 49756/2017)(Appointment of Commissioner)	S R SANKU AND KAVITI MURALI KRISHNA	GP FOR REVENUE GP FOR ASSIGNMENT GP FOR ASSIGNMENT (R88)	RANGA REDDY
28	WP/41524/2017 IA 1/2017(WPMP 51502/2017)(Direction Petition) IA 1/2020(Vacate Stay Petition) IA 2/2024(L R Petition)	G MALATHI	GP FOR REVENUE	HYDERABAD
29	WP/3050/2018 IA 1/2018(Suspension Petition)	KAILASH NATH P S S RAHUL YADAV S P	GP FOR REVENUE M DAMODAR REDDY (R5) M DAMODAR REDDY (R7) M DAMODAR REDDY (R6) M DAMODAR REDDY (R8) M DAMODAR REDDY (R4)	RANGA REDDY
30	WP/5980/2018 IA 1/2018(Direction Petition)	S PRABHAKAR REDDY	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R3)	RANGA REDDY
31	WP/8668/2018 IA 1/2018(Direction Petition)	S LAKSHMI KANTH	GP FOR REVENUE	WARANGAL
32	WP/12260/2018 IA 1/2018(Direction Petition)	K JAGADISHWAR REDDY	GP FOR REVENUE	NALGONDA
33	WP/33473/2018 IA 1/2018(Direction Petition)	VENKATESWERLLU KESAMSETTY	GP FOR REVENUE R2 R3 R4 R5 UNSERVED ,::	RANGA REDDY
34	WP/34259/2018 IA 1/2018(Suspension Petition) IA 2/2018(Additional Material Petition) IA 1/2021(Implead Petition) WP/34279/2018	K SREENIVAS	GP FOR REVENUE MADHUSUDAN REDDY GAVINOLLA	MAHABUBNAGAR
35	WP/34279/2018 IA 1/2018(Vacate Stay Petition) IA 2/2018(Additional Material Petition) IA 1/2021(Implead Petition)	K SREENIVAS	GP FOR REVENUE MADHUSUDAN REDDY GAVINOLLA	MAHABUBNAGAR
36	WP/35502/2018 IA 1/2018(Direction Petition)	V ANIL KUMAR REDDY	GP FOR REVENUE	KHAMMAM
37	WP/37963/2018 IA 1/2018(Direction Petition)	T BALA MOHAN REDDY	GP FOR LAND ACQUISITION	RANGA REDDY
38	WP/38749/2018 IA 1/2018(Direction Petition)	KATIKA RAVINDER REDDY	GP FOR REVENUE	RANGA REDDY
39	WP/43369/2018 IA 1/2018(Direction Petition)	GADDAM SRINIVAS	GP FOR REVENUE	RANGA REDDY
40	WP/45846/2018 IA 1/2018(Direction Petition)	POLALI VENKATESH	GP FOR REVENUE KALVALA SANJEEV (R2)	KARIMNAGAR

41	WP/1379/2019	K HEMALATHA	GP FOR REVENUE GP FOR HOME (R5) GP FOR HOME (R6) R6 UNSERVED ,::	NALGONDA
42	WP/4249/2019 IA 1/2019(Direction Petition)	D VIJAY	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) GP FOR REVENUE (R3)	RANGA REDDY
43	WP/4965/2019 IA 1/2019(Suspension Petition) IA 1/2020(Modification)	P SARADA (SC FOR BSNL)	GP FOR REVENUE D MADHAVA RAO (R6) R2 R3 UNSERVED ,::	HYDERABAD
44	WP/21770/2019 IA 1/2019(Direction Petition)	THIMMARAJU RAMCHANDRA RAO	GP FOR REVENUE	HYDERABAD
45	WP/27969/2019 IA 1/2019(Direction Petition) IA 2/2019(Direction Petition)	S BHASKARAN	GP FOR REVENUE	RANGA REDDY
46	WP/17895/2024 IA 1/2024(Stay Petition) WP/17896/2024 WP/17898/2024 WP/17899/2024 WP/17900/2024 WP/17901/2024 WP/17903/2024 WP/17908/2024 WP/17909/2024	RAKESH REDDY RAJAMMAGARI	GP FOR REVENUE (CHIEF NOTE)	MEDCHAL- MALKAJGIRI
47	WP/17896/2024 IA 1/2024(Stay Petition)	RAKESH REDDY RAJAMMAGARI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
48	WP/17898/2024 IA 1/2024(Stay Petition)	RAKESH REDDY RAJAMMAGARI	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
49	WP/17899/2024 IA 1/2024(Stay Petition)	RAKESH REDDY RAJAMMAGARI	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
50	WP/17900/2024 IA 1/2024(Permission Petition) IA 2/2024(Direction Petition)	RAKESH REDDY RAJAMMAGARI	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
51	WP/17901/2024 IA 1/2024(Stay Petition)	RAKESH REDDY RAJAMMAGARI	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
52	WP/17903/2024 IA 1/2024(Stay Petition)	RAKESH REDDY RAJAMMAGARI	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
53	WP/17908/2024 IA 1/2024(Stay Petition)	RAKESH REDDY RAJAMMAGARI	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
54	WP/17909/2024 IA 1/2024(Stay Petition)	RAKESH REDDY RAJAMMAGARI	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
<u>INTERLOCUTORY(REVENUE)</u>				
55	WP/4677/2008 IA 1/2023(Implead Petition) IA 2/2023(Vacate Stay Petition)	V RAMAKRISHNA REDDY	GP FOR REVENUE JANARDHAN REDDY KOTHA	RANGA REDDY
56	WP/14901/2009 IA 1/2024(Vacate Stay Petition)	V MALLIK	GP FOR REVENUE A ANASUYA	RANGA REDDY
57	WP/27067/2009 IA 1/2009(WPMP 35254/2009)(Direction Petition) IA 1/2014(WPMP 4646/2014)(Direction Petition) IA 1/2016(WPMP	K RAMAMOHAN	GP FOR ASSIGNMENT	NALGONDA

	51455/2016)(Amendment Petition)			
58	WP/16653/2011 IA 1/2011(WPMP 20001/2011)(Direction Petition) IA 1/2014(WVMP 917/2014)(Vacate Stay Petition) IA 1/2024(L R Petition)	VIVEK JAIN	GP FOR REVENUE B NARASIMHA SARMA B NARASIMHA SARMA (R24) N PRAVEEN REDDY (R4)	MAHABUBNAGAR
59	WP/5594/2012 IA 1/2012(WPMP 7105/2012)(Direction Petition) IA 3/2024(Implead Petition) IA 4/2024(Amendment Petition)	V RAVI KIRAN RAO V ROHITH	T C KRISHNAN (R8) T C KRISHNAN (R11) T C KRISHNAN (R10) T C KRISHNAN (R12) K. KIRAN MAYEE (R14) N PRAVEEN KUMAR(SC FOR MC TELANGANA) (R13) T C KRISHNAN (R13) T C KRISHNAN (R9)	KARIMNAGAR
60	WP/25429/2012 IA 1/2012(WPMP 32417/2012)(Direction Petition)	L PRABHAKAR REDDY	GP FOR ASSIGNMENT	NALGONDA
61	WP/34283/2012 IA 1/2012(WVMP 4305/2012)(Vacate Stay Petition) IA 1/2013(WPMP 39415/2013)(Implead Petition) IA 2/2013(WPMP 67259/2013)(Implead Petition) IA 3/2013(WVMP 67261/2013)(Vacate Stay Petition) IA 4/2013(WVMP 173466/2013)(Vacate Stay Petition)	K ASHOK REDDY	GP FOR REVENUE B NARAYANA REDDY B NARAYANA REDDY (R9)	KARIMNAGAR
62	WP/5436/2013 IA 1/2022(Permission Petition)	B CHANDRASEN REDDY	GP FOR REVENUE	MEDAK
63	WP/6681/2013 IA 1/2013(WPMP 8363/2013)(Direction Petition)	CVLN MURTHY	GP FOR REVENUE	RANGA REDDY
64	WP/23483/2013 IA 1/2013(WPMP 28850/2013)(Stay Petition)	J SURESH BABU	GP FOR REVENUE PRATUSHA BOPPANA (R3)	MAHABUBNAGAR
65	WP/26348/2014 IA 1/2014(WPMP 32964/2014)(Direction Petition)	NARESH REDDY CHINNOLLA	GP FOR REVENUE GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R55)	RANGA REDDY
66	WP/32408/2014 IA 1/2016(WVMP 1424/2016)(Vacate Stay Petition)	B NARASIMHA SARMA	GP FOR REVENUE SHAFATH AHMED KHAN (R24) KUSURI SATYANARAYANA (R23) SHAFATH AHMED KHAN	MAHABUBNAGAR
67	WP/42910/2016 IA 1/2016(WPMP 52924/2016)(Direction Petition) IA 2/2016(WPMP 52925/2016)(Stay Petition) IA 1/2018(Direction Petition)	KOWTURU PAVAN KUMAR	GP FOR REVENUE	WARANGAL
68	WP/24551/2017 IA 1/2017(WPMP 30406/2017)(Suspension Petition) IA 2/2017(WPMP 39729/2017)(Extension	VIKRAM POOSERLA	GP FOR REVENUE N SREEDHAR REDDY (R14) SRINIVASA RAO PUTLURI (R13) KONDADI AJAY KUMAR SRIDHAR LONKALA S MADHAVI	ADILABAD

	Petition) IA 3/2017(WPMP 45054/2017)(Extension Petition) IA 1/2018(Vacate Stay Petition) IA 1/2020(Implead Petition) IA 1/2023(Implead Petition) IA 2/2023(Implead Petition) IA 3/2023(Implead Petition)		SRINIVASA RAO PUTLURI (R6)	
69	WP/32745/2017 IA 1/2017(WVMP 4742/2017)(Vacate Stay Petition) IA 2/2017(WPMP 40713/2017)(Suspension Petition) WP/18532/2019 WP/39227/2017	K MURALIDHAR REDDY	GP FOR REVENUE V HANUMANTH RAO V ROHITH (R26) CHANDRASEN LAW OFFICES (R13) V HANUMANTH RAO (R13) CHANDRASEN LAW OFFICES (R12)	RANGA REDDY
70	WP/39227/2017 IA 1/2018(Vacate Stay Petition)	V RAVI KIRAN RAO	GP FOR REVENUE V HANUMANTH RAO (R11) V HANUMANTH RAO (R5) V HANUMANTH RAO (R10) V HANUMANTH RAO (R7) V HANUMANTH RAO (R9) V HANUMANTH RAO (R6) V HANUMANTH RAO (R8)	MAHABUBNAGAR
71	WP/18532/2019 IA 1/2019(Stay Petition)	V RAVI KIRAN RAO	GP FOR REVENUE	RANGA REDDY
72	WP/35903/2017 IA 1/2017(WPMP 44613/2017)(Direction Petition) IA 1/2021(Vacate Stay Petition)	KOWTURU PAVAN KUMAR	GP FOR REVENUE VADEENDRA JOSHI VADEENDRA JOSHI (R5) THE ADVOCATE GENERAL (R70) SURYA BALU MAHENDRA (R6)	KHAMMAM
73	WP/2671/2018 IA 1/2018(Direction Petition)	S SRIDHAR	GP FOR ASSIGNMENT	HYDERABAD
74	WP/2963/2018 IA 1/2018(Suspension Petition)	VEDULA CHITRALEKHA	GP FOR REVENUE R SUSHANTH REDDY (R6) R SUSHANTH REDDY (R7)	NALGONDA
75	WP/3997/2018 IA 1/2018(Suspension Petition)	T V KALYAN SINGH	GP FOR REVENUE	NIZAMABAD
76	WP/9993/2018 IA 1/2018(Stay Petition) IA 1/2022(Vacate Stay Petition)	LAKSHMI KANAKAVALLI BORRA	GP FOR REVENUE SRIDHAR LENDALAY	RANGA REDDY
77	WP/10205/2018 IA 1/2018(Stay Petition)	M M M SRINIVASA RAO	GP FOR REVENUE	KHAMMAM
78	WP/13424/2018 IA 1/2018(Stay Petition)	V RAGHUNATH	GP FOR REVENUE	NIZAMABAD
79	WP/21607/2018 IA 1/2018(Suspension Petition)	SHANKARAI AH GOBBURU	GP FOR REVENUE PENDIYALA SUHASINI REDDY (R5) R2 R3 R4 UNSERVED ,::	WARANGAL
80	WP/24668/2018 IA 1/2018(Direction Petition) IA 2/2018(Permission Petition)	K R K GARGEYA	GP FOR REVENUE D MADHAVI (SC FOR HMDA) (R7)	RANGA REDDY
81	WP/27395/2018 IA 1/2018(Direction Petition)	VENKATA SAI KRISHNA PONNURU	GP FOR REVENUE	HYDERABAD
82	WP/33862/2018 IA 1/2018(Direction Petition)	SRIKANTH CH	GP FOR REVENUE R5 UNSERVED ,::	KHAMMAM
83	WP/21937/2019	T S PRAVEEN KUMAR	GP FOR REVENUE	MEDAK

IA 1/2019(Direction Petition)
IA 2/2019(Suspension
Petition)

84	WP/26183/2019 IA 1/2019(Direction Petition) IA 1/2022(L R Petition)	M VIJAYA KUMAR GOUD	JILLELLA RAJESWARA RAO T VENKAT RAJU GOUD (R17) T VENKAT RAJU GOUD (R15) T VENKAT RAJU GOUD (R16) GP FOR REVENUE (R19) T VENKAT RAJU GOUD (R18) P GANGA RAMI REDDY (R14)	MAHABUBNAGAR
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INTERLOCUTORY (REVIEW PETITIONS)

85	WP/27459/2016 IA 1/2022(Restoration Petition)	DUVVA PAVAN KUMAR	GP FOR REVENUE PRABHAKAR PERI (R27) ERIGI GANESH	RANGA REDDY
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FOR DISMISSAL

86	WP/4322/2014 IA 1/2014(WPMP 5341/2014)(Direction Petition)	SAROSH SAM BASTAWALA	GP FOR REVENUE	HYDERABAD
87	WP/27907/2018 IA 1/2018(Direction Petition) IA 2/2018(Implead Petition)	N NAGAVANI PRASUNA	GP FOR REVENUE	MAHABUBNAGAR

FOR ORDERS

88	WP/31679/2012	K BUCHI BABU	GP FOR REVENUE	KARIMNAGAR
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SPECIALY IDENTIFIED CASES

89	WP/2548/2012 IA 1/2012(WPMP 3176/2012)(Direction Petition)	A ANANDA RAO	GP FOR REVENUE	RANGA REDDY
90	WP/4474/2012 IA 1/2012(WPMP 5665/2012)(Direction Petition)	T C D SEKHAR	GP FOR REVENUE	RANGA REDDY
91	WP/5969/2012 IA 1/2012(WVMP 3733/2012)(Vacate Stay Petition) IA 3/2012(WPMP 7573/2012)(Direction Petition)	V VENKATA MAYUR	GP FOR REVENUE M SURENDER RAO (R2) K VIJAYAKUMAR REDDY (R3) M SURENDER RAO	HYDERABAD
92	WP/6912/2012	Dr.VENKAT REDDY DONTI REDDY	GP FOR REVENUE P KESHAVA RAO (R2) SC FOR TG MPPS GPPS (R4)	ADILABAD
93	WP/12855/2012 IA 1/2012(WVMP 4349/2012)(Vacate Stay Petition)	P VENUGOPAL	GP FOR REVENUE GP FOR ASSIGNMENT GP FOR ASSIGNMENT (R4)	HYDERABAD
94	WP/18513/2012 IA 1/2012(WPMP 23734/2012)(Direction Petition)	P V RAMANA	GP FOR REVENUE	KARIMNAGAR
95	WP/36692/2012 IA 1/2013(WPMP 4801/2013)(Miscellaneous Petition)	KISHORE RAI	GP FOR REVENUE ASHOK KUMAR AGARWAL ASHOK KUMAR AGARWAL (R21)	RANGA REDDY
96	WP/37159/2012 IA 1/2013(WVMP 1940/2013)(Vacate Stay Petition)	TARUN G. REDDY	GP FOR REVENUE SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R2) C DAMODAR REDDY(SC FOR GHMC) (R78)	RANGA REDDY
97	WP/38655/2012 IA 1/2012(WPMP 49036/2012)(Direction	SHYAM S AGRAWAL	GP FOR REVENUE	HYDERABAD

	Petition)			
98	WP/4611/2013 IA 1/2013(WPMP 5758/2013)(Suspension Petition)	YOGESHWAR RAJ SAXENA	GP FOR REVENUE	HYDERABAD
99	WP/5882/2013 IA 1/2013(WPMP 7308/2013)(Suspension Petition)	K RAMBABU	GP FOR REVENUE PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R5)	HYDERABAD
100	WP/37472/2013 IA 1/2013(WPMP 46621/2013)(Direction Petition)	THADIKONDA KOTESHWARA PRASAD	GP FOR REVENUE SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R4) GP FOR HOME (R21)	RANGA REDDY
101	WP/38754/2013 IA 1/2013(WPMP 48174/2013)(Direction Petition)	P VIJAYA KUMARI	GP FOR REVENUE	HYDERABAD

COURT NO. 24**THE HONOURABLE SRI JUSTICE J SREENIVAS RAO****To be heard on Tuesday the 9th day of July 2024 (AFTER DAILY LIST)****(DAILY LIST-1)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING				
102	WP/287/1998 WP/5444/1998 WP/8433/1998	A ANANDA RAO VEDULA SRINIVAS	SAKINALA RAVI KUMAR (R10) M PAPA REDDY (R15) T S PRAVEEN KUMAR (R6) T S PRAVEEN KUMAR (R7) S R SANJEEV KUMAR (R5) SAKINALA RAVI KUMAR (R11) T NAGARJUNA REDDY (R16) T S PRAVEEN KUMAR (R3) SAKINALA RAVI KUMAR (R9) VIRUPAKSHA DATTATREYA GOUDA (R12) T S PRAVEEN KUMAR (R4)	RANGA REDDY
103	WP/5444/1998 IA 3/2006(WPMP 33987/2006)(L R Petition)	C HANUMANTHA RAO	GP FOR REVENUE A VENKAT LAXMA REDDY (R11) A PULLA REDDY (R8) RAMA KRISHNA ANNAVAJJULA (R15) T S ANAND (R6) S R SANJEEV KUMAR (R7) KRISHNA MOHAN SIKHARAM (R6) M PAPA REDDY (R9) S VANI (R7) T S ANAND (R9) K RAJI REDDY (R10) P V VENKATESWARA RAO (R13) T S ANAND (R8) S NIRANJAN REDDY (R3) T S ANAND (R5) P V VENKATESWARA RAO (R12) B MAHENDER REDDY FAZAL YOUSUFFUDIN (R12) T S ANAND (R4) T NAGARJUNA REDDY (R11)	RANGA REDDY
104	WP/8433/1998	C HANUMANTHA RAO	VENKATA RAM REDDY PANDUGA GP FOR REVENUE (R3) GP FOR REVENUE (R2) GP FOR REVENUE (R30)	RANGA REDDY
105	WP/23718/2001 IA 1/2022(Implead Petition) WP/23843/2001	A HANUMANTHA REDDY D JAGAN MOHAN REDDY K CHAITANYA O MANOHER REDDY	GP FOR REVENUE C HANUMANTHA RAO THE ADVOCATE GENERAL (R1) (RECONSTRUCTED)	MEDAK
106	WP/23843/2001 IA 1/2022(Implead Petition)	D JAGAN MOHAN REDDY	GP FOR REVENUE C HANUMANTHA RAO THE ADVOCATE GENERAL (R1)	MEDAK
107	WP/21652/2002 WP/23559/2002	M V DURGA PRASAD	K GOVERDHAN REDDY C R PRATAP REDDY (R2) RESU MAHENDER REDDY (R7)	RANGA REDDY
108	WP/23559/2002	M V DURGA PRASAD	GP FOR HOME K GOVERDHAN REDDY (R29) GP FOR REVENUE (R30)	RANGA REDDY
109	WP/24405/2003 IA 1/2014(WPMP 10986/2014)(L R Petition)	VEDULA SRINIVAS	GP FOR REVENUE TENNETI PRABHU DASU (R3) C B RAM MOHAN REDDY (R2)	HYDERABAD
110	WP/4503/2004	VENUGOPALA RAO PASNOORU	GP FOR REVENUE C H JAYAKRISHNA (R2) A V SWAMY (R4) P R PRASAD (R4)	RANGA REDDY
111	WP/11114/2004	M NAGA RAGHU C V R RUDRA PRASAD	GP FOR REVENUE GP FOR ENDOWMENTS (R2)	NALGONDA

112	WP/22558/2004	P SRI RAGHU RAM	GP FOR REVENUE R SUSHANTH REDDY (R7) R SUSHANTH REDDY (R2) R SUSHANTH REDDY (R5) Y S SAI VARA PRASAD (R9) R SUSHANTH REDDY (R8) C RAMACHANDRA REDDY (R8)	NALGONDA
113	WP/25040/2004 WP/25220/2004	VENKATA RAM REDDY PANDUGA J SURESH BABU	GP FOR REVENUE S SRINIVAS REDDY (R5)	RANGA REDDY
114	WP/25220/2004	S SRINIVAS REDDY	GP FOR REVENUE J SURESH BABU (R11) J SURESH BABU (R2) VENKATA RAM REDDY PANDUGA (R1)	RANGA REDDY
115	WP/3925/2006	L HARISH	GP FOR REVENUE RANGA RAO NELLUTLA (R1)	PRAKASAM
116	WP/4457/2006	METTU SHANKAR	GP FOR REVENUE	MEDAK
117	WP/6287/2006	ABU AKRAM (SC FOR TSWB)	GP FOR REVENUE	RANGA REDDY
118	WP/16262/2007	K ANNAPURNA REDDY	GP FOR REVENUE P V NARAYANA RAO (R9) B H RAVI KUMAR (R10)	KARIMNAGAR
119	WP/8506/2008	C RAGHU	GP FOR REVENUE B SRINIVASULU (R36)	NALGONDA
120	WP/17114/2008	RANGA RAO NELLUTLA	GP FOR REVENUE J R MANOHAR RAO (R2) GP FOR ENDOWMENTS (R7)	HYDERABAD
121	WP/18252/2008	L PRABHAKAR REDDY	GP FOR REVENUE RESU MAHENDER REDDY (R49) M/s.RAVINDER REDDY MUPPU for proposed	RANGA REDDY
122	WP/20771/2008	N SREEDHAR REDDY	GP FOR REVENUE S TULASI DAS (R23)	NALGONDA
123	WP/25321/2008	SRIKANTH HARIHARAN	GP FOR REVENUE	RANGA REDDY
124	WP/67/2009 WP/68/2009	M V PRAVEEN KUMAR M RAMA RAO	GP FOR REVENUE BOBBA VIJAYALAKSHMI (R7) GP FOR ASSIGNMENT (R6)	RANGA REDDY
125	WP/68/2009	M V PRAVEEN KUMAR M RAMA RAO	GP FOR REVENUE BOBBA VIJAYALAKSHMI (R5) GP FOR ASSIGNMENT (R6)	RANGA REDDY
126	WP/4399/2009	SRINIVAS POLAVARAPU	GP FOR REVENUE VIVEK JAIN (R17) (WA NO 892 OF 2009 PUTUP IN THE BUNDLE)	RANGA REDDY
127	WP/16721/2009	KOTHAPALLI SAI SRI HARSHA	GP FOR REVENUE	ADILABAD
128	WP/17815/2009	A JAGAN	GP FOR REVENUE	RANGA REDDY
129	WP/19483/2009	KRISHNA REDDY PUTTA	NARENDAR JALLI (R5) NARENDAR JALLI (R6) J KANAKAIAH (R8) NARENDAR JALLI (R7) NARENDAR JALLI (R8) NARENDAR JALLI (R9) NARENDAR JALLI (R4)	RANGA REDDY
130	WP/19580/2009	V S R ANJANEYALU	GP FOR REVENUE	MEDAK

131	WP/19724/2009	A VENKATESWARLU	GP FOR REVENUE N SIVA REDDY (R6) G ELISHA (R5) N VASUDEVA RAO (R4)	MAHABUBNAGAR
132	WP/20907/2009 IA 2/2022(Amendment Petition) IA 1/2024(Additional Material Petition) IA 2/2024(Additional Affidavit) WP/4698/2008 WP/12714/2009 WP/19425/2008 WP/19426/2008 WP/22662/2009	V MURALI MANOHAR PILLIX LAW FIRM	GP FOR REVENUE O MANOHAR REDDY (R9) THE ADVOCATE GENERAL (R2) S V RAMANA (R3) THE ADVOCATE GENERAL (R8) SC FOR TG MPPS GPPS (R9) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R7) GP FOR PANCHAYAT RAJ RURAL DEV (R10)	RANGA REDDY
133	WP/4698/2008	S NAGESH REDDY	GP FOR REVENUE G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R43) GP FOR PANCHAYAT RAJ RURAL DEV (R42)	RANGA REDDY
134	WP/19425/2008	PILLIX LAW FIRM	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R8) THE ADVOCATE GENERAL (R2) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R7)	HYDERABAD
135	WP/19426/2008	PILLIX LAW FIRM	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R3) THE ADVOCATE GENERAL (R2) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R2)	HYDERABAD
136	WP/12714/2009	PILLIX LAW FIRM	SC FOR TG MPPS GPPS GP FOR REVENUE (R5) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R4)	RANGA REDDY
137	WP/22662/2009	PILLIX LAW FIRM	GP FOR REVENUE SC FOR TG MPPS GPPS (R15) THE ADVOCATE GENERAL (R2) GP FOR PANCHAYAT RAJ RURAL DEV (R16)	RANGA REDDY
138	WP/21294/2009	M V RAJA RAAM	GP FOR REVENUE	RANGA REDDY
139	WP/21657/2009	B NARAYANA REDDY BOMMINENI VIVEKANANDA	GP FOR REVENUE	WARANGAL
140	WP/22448/2009	VIVEK JAIN	GP FOR REVENUE S NAGESH REDDY (R8) V MANOHAR RAO (R9) M A K MUKHEED (R6) V RAMAKRISHNA REDDY (R7) V VENKATARANGA REDDY (R10)	RANGA REDDY
141	WP/23606/2009	R A CHARY	GP FOR REVENUE SRINIVASA RAO BODDULURI (R4) SRINIVASA RAO BODDULURI (R6) SRINIVASA RAO BODDULURI (R7) KESHAV HULSURKAR (R35) SRINIVASA RAO BODDULURI (R5)	HYDERABAD
142	WP/24414/2009	AVANCHA H CHAKRAVARTHY	GP FOR REVENUE PRABHAKAR PERI (R6) G KRISHNA MURTHY (R7)	NALGONDA
143	WP/24575/2009	S SRIDHAR	GP FOR REVENUE SIVA S LANKA (R11)	RANGA REDDY
144	WP/28677/2009	RAJASHEKAR THALLAPALLY	GP FOR REVENUE C HANUMANATHA RAO (R6)	RANGA REDDY

145	WP/17353/2010 AS/686/2006 CRP/3231/2011 CRP/5649/2010 TRAS/428/2009 WP/6010/2010	ABU AKRAM (SC FOR TSWB)	GP FOR REVENUE M R S SRINIVAS (R27)	MAHABUBNAGAR
146	AS/686/2006 IA 1/2023(Addl. Evidence Petition)	ABU AKRAM (SC FOR TSWB)	J SURESH BABU SYED JAWEED ABBAS NADEEM (R5) M DAMODAR REDDY (R25) SHAIK KHALID (R6) SHAIK KHALID (R7) V V SATISH (R26)	MAHABUBNAGAR
147	TRAS/428/2009	ABU AKRAM (SC FOR TSWB)	MD ABDUL HAMEED P VAMSHEEDHAR REDDY (R6) SHAIK KHALID (R42) P VAMSHEEDHAR REDDY (R8) MIRZA SAFIULLA BAIG (R3) SYED JAWEED ABBAS NADEEM (R40) SURESH BHAKTULA (R12) SHAIK KHALID (R41) SURESH BHAKTULA (R7) P VAMSHEEDHAR REDDY (R9) SURESH BHAKTULA (R11) P VAMSHEEDHAR REDDY (R10) 1)MEMO FILED VIDE USR NO.43373/2022 2)MEMO FILED VIDE USR NO.43374/2022	MAHABUBNAGAR
148	CRP/5649/2010	M RAMA RAO	ABU AKRAM (SC FOR TSWB) P VAMSHEEDHAR REDDY (R8) MD ABDUL HAMEED (R31) P VAMSHEEDHAR REDDY (R7) P VAMSHEEDHAR REDDY (R3) P VAMSHEEDHAR REDDY (R5) RR 1, 2 NOTICE SENT NOT YET RETURNED RR 4 APP. M.A. HAMEED R6 DIED VIDE MEMO USR NO. 43375/2022 RR 3,5,7,8 APP. BY SURESH BHAKTUGA	MAHABUBNAGAR
149	WP/6010/2010	P VAMSHEEDHAR REDDY	M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) ABU AKRAM (SC FOR TSWB) (R7)	MAHABUBNAGAR
150	CRP/3231/2011	M RAMA RAO	ABU AKRAM (SC FOR TSWB) P VAMSHEEDHAR REDDY (R8) P VAMSHEEDHAR REDDY (R7) P VAMSHEEDHAR REDDY (R3) P VAMSHEEDHAR REDDY (R5)	MAHABUBNAGAR
151	WP/9229/2010	CH RAMESH BABU	GP FOR REVENUE K MANI DEEPIKA (R5)	RANGA REDDY
152	WP/12913/2010	B VENKAT RAMA RAO	GP FOR REVENUE VANAM VISHWANATHAM (R31)	RANGA REDDY
153	WP/19443/2010	V MURALI MANOHAR	GP FOR REVENUE T S PRAVEEN KUMAR (R7)	RANGA REDDY
154	WP/26286/2010 IA 1/2024(Receive Docs Petition)	B VENKAT RAMA RAO	GP FOR REVENUE A RAVINDER REDDY (R64)	RANGA REDDY
155	WP/33888/2010	P LAKSHMA REDDY	GP FOR REVENUE MOHD MOIN AHMED QUADRI (R10)	ADILABAD
156	WP/1511/2011	KAMLA SEELAM B	GP FOR REVENUE V NAGABHUSHANAM (R12)	MEDAK
157	WP/18918/2011 WP/16804/2011	K RAGHUVVEER REDDY	GP FOR REVENUE V HARI HARAN (R1)	ADILABAD
158	WP/16804/2011	K RAGHUVVEER REDDY	GP FOR REVENUE K R PRABHAKAR (R28) NARENDAR JALLI (R29)	ADILABAD

159	WP/26092/2011	CH LAXMI NARAYANA	GP FOR REVENUE P RADHIVE REDDY (R32) KUMARASWAMY NAMBURI (R15) UMESH SINGH (R31)	RANGA REDDY
160	WP/27491/2011	S BHOOMA GOUD	GP FOR REVENUE GP FOR ASSIGNMENT (R7)	RANGA REDDY
161	WP/35083/2012 IA 2/2022(Additional Material Petition)	RANGA RAO NELLUTLA	GP FOR REVENUE MALIPEDDI SRINIVAS REDDY (R30) B L PRASUNA (R32) MALIPEDDI SRINIVAS REDDY (R34) MALIPEDDI SRINIVAS REDDY (R33) V UMA DEVI (R11) A PULLA REDDY (R12) MALIPEDDI SRINIVAS REDDY (R31)	RANGA REDDY
162	WP/39985/2012	C DAMODAR REDDY S VIPLAV SIMHA REDDY	GP FOR REVENUE J R MONOHAR RAO (SC FOR ENDOWMENTS) (R5) GP FOR ENDOWMENTS (R38)	RANGA REDDY
163	WP/29463/2013	E SESHAGIRI RAO	GP FOR REVENUE SRINIVAS KAPATIA (R21)	MEDAK
164	WP/219/2014 WP/38681/2013	V ROHITH J R MANOHAR RAO	GP FOR REVENUE	KARIMNAGAR
165	WP/38681/2013	V ROHITH	J R MANOHAR RAO	KARIMNAGAR
166	WP/20616/2014	N CHANDRA SEKHAR REDDY	GP FOR REVENUE	MEDAK
167	WP/29802/2014	S GANESH	GP FOR REVENUE	RANGA REDDY
168	WP/30623/2014	Y RAMA RAO P N NALINI KANTH	GP FOR REVENUE GP FOR ENDOWMENTS (R37) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R4)	MEDAK
169	WP/539/2015 IA 1/2016(WPMP 23587/2016)(L R Petition) IA 1/2024(Receive Additional Material Papers)	M V PRAVEEN KUMAR	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES (R3)	RANGA REDDY
170	WP/2467/2015	L PRABHAKAR REDDY	GP FOR REVENUE	HYDERABAD
171	WP/9881/2015	J KANAKAIAH	GP FOR REVENUE KOWTURU PAVAN KUMAR (R3)	KHAMMAM
172	WP/16631/2015	S SRINIVAS REDDY	GP FOR REVENUE A JAGAN (R4)	MEDAK
173	WP/19104/2015	R A CHARY SARDAR JASBEER SINGH	GP FOR REVENUE N V RAMANUJAM (R20) P VINAYAKA SWAMY (R11) P VINAYAKA SWAMY (R8) P VINAYAKA SWAMY (R12) P VINAYAKA SWAMY (R10) P VINAYAKA SWAMY (R7) P VINAYAKA SWAMY (R9)	KARIMNAGAR
174	WP/19996/2015	KRISHNA REDDY PUTTA	GP FOR REVENUE SRINIVASA RAO BODDULURI (R6) GP FOR LAND ACQUISITION (R8) MADISHETTY RAMU (R5)	MAHABUBNAGAR
175	WP/26464/2015	M SABER SULTAN	GP FOR REVENUE M A MUJEEB (R10) ABU AKRAM (R6) M A K MUKHEED (R11) A M QURESHI (R9)	HYDERABAD

176	WP/17476/2016 IA 1/2017(WPMP 14137/2017)(Additional Material Petition)	K N D SWAPNA MADHURI J U M V PRASAD	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES (R6)	WARANGAL
177	WP/32011/2017	SUJITH JAISWAL	GP FOR REVENUE PASALA PONNA RAO (R22) P NAGENDRA REDDY (R7) PASALA PONNA RAO (R23) P NAGENDRA REDDY (R11) P NAGENDRA REDDY (R9) P NAGENDRA REDDY (R8) S SUMAN (R11) P NAGENDRA REDDY (R6) :MR S SUMAN Mr.Ashok Reddy Kanathala R51 PART HEARD (LETTER)	RANGA REDDY
178	WP/1132/2018 IA 1/2021(Additional Material Petition) IA 1/2023(Additional Material Petition)	C HARI PREETH M VENKAT RAM REDDY	B VENKATESHWARA REDDY LOKIREV PREETHAM REDDY (R1) (COURT SLIP)	RANGA REDDY